

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. C.P. 436/MB/2021

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

NAME OF THE PARTIES:- Elliot Prima Resorts Private Limited.

Section: Sub-Section (1) of Section 66 of Companies Act, 2013

ORDER

Adv. K Dushyantha Kumar appeared for the Petitioner/Applicant through VC.
Ms. Aparna Mudiam, Deputy Director, RD(WR) appeared through VC. Heard, and
Reserved for Orders.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

SALAM

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)